

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.03.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1883 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Sajan Kumar Satish Kumar Vs. Archon Powerinfra India Pvt. Ltd.	Subodh Kumar Agrawal
2.	I.A. No. 1904 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Agarwal Structure Mills Pvt. Ltd. Vs. Dr. Bankim Shukla & Ors.	Pradipta Varma
3.	I.A. No. 1905 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Securities and Exchange Board of India Vs. Mukesh Chand Jain, RP, Varun Media Pvt. Ltd.	Mohit Kumar Bafna
4.	I.A. No. 1906 of 2025 in Comp. App. (AT) No. ___ of 2025	Kumar Jivanlal Patel [Makadia] Vs. Patel Oils & Chemicals Pvt. Ltd. & Ors.	Garima Bajaj
5.	I.A. No. 1959 of 2025 in I.A. No. ___ of 2025 in Comp. App. (AT) (Ins) No. 1360 of 2024	Ashlesh Kumar Gupta Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors.	Udit Grover

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Assistant Registrar